GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:191
ANSWERED ON:07.12.2011
THEFT OF PASSENGER BAGGAGE AT AIRPORTS
Bhagat Shri Sudarshan;Ponnam Shri Prabhakar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has been rise in the passenger baggage theft cases at airports across the country,
- (b) if so, the details thereof during each of the last three years and the current year, airport-wise;
- (c) whether the Government has installed/proposes to install any tracking system to provide air travellers real time information about the location of their lost baggage;
- (d) if so, the details thereof alongwith the implementation status of the proposal at various airports particularly Hyderabad, and
- (e) the other steps taken by the Government to check such incidents at various airports?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a)&(b),(c)&(d) & (e): A statement is laid on the Table of the House.

Statement in reply to part (a)& (b), (c)& (d), (e) of the Lok Sabha Starred Question No. 191 to be answered on 07.12.2011.

- (a)&(b): The information is being collected.
- (c)&(d): Safe custody of hold baggage of passengers is the prime responsibility of airlines. Each airline has a mechanism in position for locating the lost baggage of the passengers. There is no proposal from Government to install any tracking system to track the lost baggage.
- (e): The Bureau of Civil Aviation Security (BCAS) has issued AVSEC Circular No. 33/2003 for installation of CCTV and monitoring of these CCTVs by the Central Industrial Security Force (CISF) and the airlines etc. The surveillance staff of CISF in plain clothes is also deployed to watch the activities of the suspicious persons. AVSEC Order 05/2009 has been issued by the BCAS by which the airlines have been asked to deploy security staff for the security of baggage, cargo and aircraft.